

(c) if so, the details in this regard?

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY):** (a) Yes, Sir.

(b) Detailed information regarding the number of Health Guides not getting job security and honorarium under the Scheme all over India is being collected. About the regularisation of their services by the Government, action would be taken afterwards on examination of the dimension of the problem.

(c) Does not arise.

**Assistance for Development of Howrah City**

160. **SHRI HANNAM MOLLAH:** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have received any proposal from West Bengal Government for the development of Howrah city;

(b) if so, the details thereof; and

(c) whether Government will provide

necessary funds for the development of Howrah city?

**THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :** (a) to (c). Yes, Sir. Ministry of Urban Development has received proposals from the Government of West Bengal for the development of bustees within the municipal limits of the Howrah Municipal Corporation details are given in the Statement I below. The proposals include improvement of the water supply, sanitation facilities developing roads, pathways, parks and gardens of the Corporation. The same have been formulated in the context of the recommendations made by the Ninth Finance Commission for giving a special grant-in-aid of Rs.50 crores to the Government of West Bengal for slum clearance and environmental improvement. The 9th Finance Commission had also recommended that there should be a matching contribution by the Govt.of West Bengal. The total cost of the project has been estimated at Rs.4.16 crores.

The Howrah Municipal Corporation is already receiving assistance from the World Bank through the Calcutta Urban Development Project III (CUDP-III). The Project components which will benefit Howrah are given in Statement II below.

**STATEMENT****9th Finance Commission Recommendations—Bustee Improvement Schemes of the Howrah Municipal Corporation**

<b>S. No.</b>	<b>Ward Number</b>	<b>Name of Bustee</b>	<b>Estimate (Rs.)</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	22	Musalmanpara	17,52,129.00
2.	45	Ghoshpara	12,19,562.00
3.	46	Halderpara	7,59,749.00
4.	46	Sheulipara	7,26,711.00
5.	46	Garpa	13,26,635.00
6.	46	Sardaipara and Kachipara	11,37,789.00
7.	46	Shekhpara	3,63,465.00
8.	46	Sultanpur	43,26,889.00
9.	46	Majherpara	18,49,402.00
10.	46	Chanda Khan Para	7,17,047.00

S. No.	Ward Number	Name of Bustee	Estimate (Rs.)
1	2	3	4
11.	47	Sundar Para	32,08,057.00
12.	48	Hakpukur and Arupara	34,84,991.00
13.	49	Manikpirtala	28,38,363.00
14.	50	Biradingi	43,82,301.00
15.	50	Kashipur	39,87,401.00
16.	50	Kona	18,90,940.00
17.	50	Kona (Paschimpara)	44,08,272.00
18.	50	Kona (Dakshinpara)	32,15,361.00
Total Rs.			4,15,91,764.00

Say Rs. 4.16 crores.

**STATEMENT II****CALCUTTA URBAN DEVELOPMENT PROJECT III**

Howrah will be benefitted from the following components of the Calcutta Urban Development Project III (CUDP-III).

**(i) MUNICIPAL DEVELOPMENT PROGRAMME (MDP)**

To be executed by 37 Municipalities including the Howrah Municipal Corporation, it seeks to deliver basic municipal services to the most deprived areas of the municipalities. The programme comprises investment at the ward level and includes busti upgradation, improvements in water supply, drainage, solid waste management and improvements of local roads and markets. The amount allocated for Howrah Municipal Corporation is Rs. 7 crores.

**(2) CALCUTTA/HOWRAH (METRO-CORE) INVESTMENT PROGRAMME**

Both Calcutta Metropolitan Corporation and Howrah Metropolitan Corporation are benefitted by this component which is focussed on optimising the existing infrastructure. This include provision of house connections to the sewerage network and "Seed Capital" for Urban Renewal Schemes. The total cost is Rs. 67.59 crores.

**(3) COMPLEMENTARY PROGRAMMES**

These programmes are centrally initiated and coordinated by the Calcutta Metropolitan Development Authority (CMDA) and include Rs. 3.32 crores for the training and Technical Assistance Programme meant for training the personnel of Calcutta Metropolitan Development Authority, Howrah Improvement Trust, etc.

**Closing of Government Presses and Stationery Office**

161. SHRI HANNAN MOLLAH: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have dropped the proposal to close down Government of India Printing Presses and Stationery Office including the Government Press, Santragachi; and

(b) if so, whether those Presses and Stationery Office will be modernised with proper investment?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) The issue relating to closure of Presses is under review. The Government of India Stationery Office was closed down on 16-10-1987. However an ex-parte stay order was passed by the Calcutta High Court against the closure on the basis of a writ filed against the closure. The matter remains sub judice.

(b) Does not arise at this stage.

**Setting up of Food Processing Industries in West Bengal**

162. SHRI HANNAM MOLLAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether Union Government have any proposal to set up food processing industries in West Bengal;

(b) if so, the details thereof; and

(c) when these units are likely to be set up?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a)